

Dilli Mirror

173. { **Shri Yashpal Singh:**
Shri Vishram Prasad:
Shri Indrajit Gupta:
Shri Bade:
Shri Kapur Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Delhi Administration is bringing out a quarterly journal, "Dilli Mirror" from July, 1964; and

(b) the main reasons for publishing this journal?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). Under an approved scheme of the Third Five Year Plan, the Delhi Administration proposes to bring out soon three journals in English, Hindi and Urdu respectively under the title "Dilli Mirror", "Dilli Sandesh" and "Payam-e-Dilli" giving useful information relating to the schemes, activities and achievements of the Administration under the Five Year Plans. The publications are intended to supplement and strengthen the publicity of developmental and welfare schemes and activities of the Administration under the various Five Year Plans.

Sapru Committee Report

174. { **Shri Vishram Prasad:**
Shri Yashpal Singh:
Shri Indrajit Gupta:
Shri Kapur Singh:
Shri Dinesh Bhattacharya:
Dr. Ranen Sen:
Shri P. Venkatasubbaiah:
Shri Rameshwar Tantia:
Shri Bishanchander Seth:
Shri Dhaon:
Shri B. P. Yadava:
Shri Prakash Vir Shastri:
Shri Jagdev Singh
Siddhanti:
Shri P. C. Borooah:
Shri Ram Harkh Yadav:
Shri Vishwa Nath Pandey:
Shri P. R. Chakraverti:

- { **Shri Sidheshwar Prasad:**
Shri Basappa:
Shri D. J. Naik:
Shri D. D. Mantri:

Will the Minister of Education be pleased to state:

(a) whether the report of the Committee of Members of Parliament headed by Shri P. N. Sspru, which was appointed to go into the provisions of the Constitution regarding the responsibilities of the Central Government in the matter of higher education, has since been received;

(b) if so, what are its main recommendations; and

(c) how long it will take to implement them?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. L.F-3027/64].

(c) The recommendations of the Committee are being examined.

Import of Petroleum Products from U.S.S.R.

- { **Shri B. P. Yadava:**
Shri Bishanchander Seth:
Shri Dhaon:
Shri Rameshwar Tantia:
Shri Yashpal Singh:
Shri P. C. Borooah:
Shri P. R. Chakraverti:
Shri K. N. Tiwary:
 175. { **Shrimati Renu Chakravarti:**
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Mohammad Elias:
Shri D. J. Naik:
Shri C. M. Kedaria:
Shri Vishram Prasad:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether an agreement with the U.S.S.R. Government covering the import of 1.5 million tons of petro-

leum products over the next three years was signed recently; and

(b) if so, how it compares with the previous one which expired recently?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). The Indian Oil Corporation (Marketing Division) has recently entered into an agreement with a Soviet Export Organisation for the import of 1.15 million tons of petroleum products over the next three years. Although the total volume under the new arrangement is more or less the same as under earlier agreements, there will be variation with regard to the quantity of individual products to be imported. The terms and conditions are generally in conformity with those of the previous agreements.

Shortage of Metallurgists

176. { **Shri D. C. Sharma:**
Shrimati Savitri Nigam:
Shri M. L. Dwivedi:
Shri S. C. Samanta:

Will the Minister of Education be pleased to state:

(a) the steps taken or proposed to be taken to meet the shortage of metallurgists in the country for the steel industry; and

(b) whether any, and if so, what plan has been chalked out in this direction?

The Minister of Education (Shri M. C. Chagla): (a) and (b). Facilities for degree and diploma courses in Metallurgy are being expanded in existing engineering colleges and polytechnics. Special institutes are also proposed to be set up near Steel plants to train engineers and technicians for the industry.

Vigilance Commissioner

177. { **Shri D. C. Sharma:**
Shri Shashi Ranjan:
Shri Vishwa Nath Pandey:
Shri N. E. Laskar:

Will the Minister of Home Affairs be pleased to state:

(a) the total number of complaints registered with the Vigilance Commissioner upto the 31st August, 1964 against gazetted and non-gazetted officials in connection with corruption; and

(b) how many have been investigated so far and the action taken against the officials concerned?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) 590 complaints relating to corruption—318 against gazetted officers and 272 against non-gazetted officers of Central Government were registered with the Vigilance Commissioner upto 31st August, 1964.

(b) 181 complaints were sent for investigation. 24 have so far been investigated and 22 complaints have been found to be not true. In one case, a non-gazetted officer was caught red-handed and the Special Police Establishment are completing the investigation. In the other case, action is being taken departmentally against two Gazetted Officers.

C.H.S. Schemes for University Students and Teachers

178. { **Shri D. C. Sharma:**
Shri Rameshwar Tantia:
Shri Dhaon:
Shri B. P. Yadava:
Shri Bishanchander Seth:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 11 on the 27th May, 1964 and state:

(a) whether any progress has been made by the Committee appointed by the University Grants Commission to go into the question of introducing